

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.09.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 348/2022 & IA No 779,780,781,782/2022	Industrial Venture Capital Limited Vs Mudappallur Varieth Gangadharan Member Monitoring Committee and Former Resolution Professional M/s. Neptune Inflatables Limited	CV Shailendran	
2.	Comp App (AT)(Ins) No 349/2022	Regen Powertech Pvt Ltd Vs Wind Construction Pvt Ltd	B.Thilak Narayanan	
3.	Comp App (AT)(Ins) No 350/2022 & IA No 783/2022	Agarwal Industries Pvt Ltd Vs Indian Bank	Ambadipudi Satyanarayana	
4.	Company Appeal(AT) No 53/2022 & IA No 620/2022	Ambadi Investments Limited VS M.V.Valli Murugappan	Rohini Musa	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	TA NO. 53/2021 (Comp App (AT) No. 237/2020) & IA No.685/2021	Channel Foods P Ltd &Ors Vs A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman
6.	Comp App (AT)(CH)No.10/ 2021	M.S.Muralidaran and Arr Vs Technology Frontiers India Pvt Ltd	Mr. K. Gaurav Kumar, PCS Mr. Alpa Jain, PCS	R1 Sriram S, PCS For R. 3, 4, 5 & 11, P. Giridharan R.6, 7 & 10 Gauri Rasgotra, R.8 DhanishaGiri, For Ranghasayee, R.9 .Kumarpal Chopra

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App. (AT)(CH)(Ins) No. 161/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Ramalingam Associates (Change of vakalat)	
8.	Comp App (AT)(INS) No.125/2022 (IA NO 293/2022)	Malabar Hotels Pvt Ltd Vs SriharanSripathamathan	King & Partridge	J. Parimalam R1 & R2 Indumathi Ravi – R4 R. Subramanian - R5 R3 Notice Served

9.	Comp App (AT)(INS) No.185/2022 (IA NO 425, 426&424/2022)	Edelweiss Asset Reconstruction Company Limited Ltd Vs SriharanSripathmanathan	Indumathi Ravi	J.Parimalam R1&R2 King&Partridge R3-R8 Subramanian R9
10.	Comp App (AT) No.37/2022 (IA NO 409/2022)	Shreevelu Builders (P) Ltd Vs C. Kathirvel	Mr. A.V.Arun	A.K.Mylsamy&Associates R1&R2 Y.Prakash-R3toR6
11.	Comp App (AT)(INS) No.167/2022	Captain Saket Chaurasia Vs LEPL Projects Limited With	B Saroj	
12.	Comp App (AT)(INS) No.168/2022	Captain Sahil Seghal Vs LEPL Projects Limited	B Saroj	
13.	Comp. App. (AT)(CH)(Ins) No. 234/2022& IA.No.500,501, 502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Private Limited&Anr	Y.Suryanarayana	
14.	Comp App (AT)(INS) No.258/2022 (IA No.547 & 545/2022)	Jakkula Rama Rao Vs Oriental Bank of Commerce	P.Vikram, Anirudh Krishnan	ML Ganesh

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT)(INS) No.21/2021 & IA No.50/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
16.	Comp App (AT)(CH) No.35/2021 & IA No.463, 464/2021 & 145/2022	Anuragha Poultries & Breeders P Ltd & 7 Ors Vs Mrs. Padmavathi & 4 Ors	A.K.Mylsamy& Associates	V. Srinivasan R1 S. Dhanalakshmi R2 Notice Served on R3&R4 09/10/2021 Notice Served on R511/10/2021
17.	Comp App (AT)(INS) No.9/2021 IA NO 26/2021, IA NO 485/2021, IA NO 83/2022	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Alishan Naqvee	Jayant Gaurav Chatterji

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link – vcnclatchennai5@gmail.com